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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-133/2014/4516/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To

1. Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia
2. Shri Satyajit Karmakar, Munsiff-Cum-Judicial Magistrate, 1st Class, Bijni
3. Shri Saleh Ahammad, Judicial Magistrate, 1st Class, Lakhimpur, North Lakhimpur
4. Smti Jharna Saikia, Judicial Magistrate, 1st Class, Sivasagar
5. Smti Syeda Sabina Afzal Zinnat, Munsiff No.1, Nalbari
6. Smti Aklima Begum, Munsiff No.1, Sonitpur, Tezpur
7. Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate, 1st Class, Titabar
8. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1st Class, Nazira
9. Smti Jayashree Bora, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
10. Smti Pooja Sinha, Munsiff No.1, Morigaon
11. Smti Priyanka Hazarika Nair, Munsiff No.2, Dibrugarh
12. Shri Nayanjyoti Choudhury, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
13. Shri Dhiraj Kumar Kalita, Munsiff-cum- Judicial Magistrate, 1st Class, Tihu
14. Smti Sutapa Bhusan, Judicial Magistrate, 1st Class, Cachar, Silchar
15. Shri Debasish Kashyap, Judicial Magistrate, 1st Class, Chirang
16. Shri Chinmoy Baruah, Judicial Magistrate, 1st Class, Darrang, Mangaldoi
17. Smti Juma Sinha, Judicial Magistrate, 1st Class, Karimganj
18. Smti Bijaya Khakhlari, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
19. Smti Sorbani Bhattacharjee, Judicial Magistrate, 1st Class, Cachar, Silchar
20. Smti Arpita Kar, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
21. Smti Gypsy Deb, Munsiff No.1, Hailakandi
22. Smti Bobidita Gogoi, Judicial Magistrate, 1st Class, Jorhat
23. Smti Karuna Devi, Munsiff No.2, Tinsukia
24. Smti Dubori Dutta, Judicial Magistrate, 1st Class, Dibrugarh

25. Shri Pritish Choudhury, Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar
26. Shri Tarun Dey, Judicial Magistrate, 1st Class, Karimganj
27. Shri Sumit Bhuyan, Munsiff, Chirang
28. Smti Salma Sultana, Munsiff No.2, Morigaon
29. Shri Uttam Chetri, Munsiff No.2, Sonitpur, Tezpur
30. Shri Siddhartha Shankar Sharma, Munsiff No.2, Barpeta
31. Shri Sandeep Kaushik., Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur
32. Smti Meenakshi Sarmah, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
33. Shri Lohit Kumar Sarmah, Judicial Magistrate, 1st Class, Dhemaji
34. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.2, Cachar, Silchar
35. Shri Jayanta Kumar Saikia , Munsiff No.3, Cachar, Silchar
36. Shri Surajit Baruah, Munsiff-cum-Judicial Magistrate, 1st Class, Jonai
37. Shri Baloram Kshetri, Judicial Magistrate, 1st Class, Dhubri
38. Shri Nirmal Kumar Laskar, Munsiff No.1, Golaghat
39. Shri Saptarshi Garg, Munsiff-cum-Judicial Magistrate, 1st Class, Bokakaht
40. Smti Munmee Neog, Munsiff No.2, Kamrup(M), Guwahati
41. Shri Jyotirmoy Sharma , Judicial Magistrate, 1st Class, Hajo
42. Shri Achyutananda Saikia, Judicial Magistrate, 1st Class, Cachar, Silchar
43. Smti Shalma Azaz, Munsiff No.1, Lakhimpur, North Lakhimpur
44. Smti Surajita Trivedy, Judicial Magistrate, 1st Class, Kamrup(M), Guwahati
45. Smti Pranami Goswami , Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Charilari
46. Shri Bidyabrata Acharyya, Munsiff No.2, Karimganj
47. Shri Devojoyoti Bhuyan, Special Railway Magistrate, 1st Class, Kamrup(M), Guwahati
48. Smti Sangita Haloi, Special Magistrate, 1st Class, Kamrup(M), Guwahati
49. Shri Ashraf Ahmed Choudhury, Special Railway Magistrate, 1st Class, Tinsukia
50. Smti Sushmita Borpujari, Judicial Magistrate, 1st Class, Dibrugarh
51. Smti Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati
52. Smti Juri Dutta, Munsiff No.2, Lakhimpur, North Lakhimpur
53. Shri Utpal Das, Munsiff No.2, Dhubri
54. Smti Pooja Devi, Munsiff-cum-Judicial Magistrate, 1st Class, Kamrup, Amingaon
55. Smti Sabita Bharadwaj, Judicial Magistrate, 1st Class, Kamrup(M), Guwahati
56. Shri Ujal Borah, Munsiff No.1, Dhemaji
57. Smti Arunima Sonowal, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari
58. Smti Saraswati Johori, Judicial Magistrate, 1st Class, Nagaon
59. Shri Amarendra Hazarika, Munsiff -cum- Judicial Magistrate, 1st Class, Abhayapuri

60. Smti Monica Boro, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali
61. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1st Class, Bilasipara
62. Smti Marileen Hazarika, Judicial Magistrate, 1st Class, Goalpara
63. Shri Jagat Das, Munsiff, Hojai
64. Smti Kumari Arti, Judicial Magistrate, 1st Class, Kamrup, Rangia
65. Shri Gautam Daimari, Munsiff No.2-cum-Judicial Magistrate, 1st Class, Hailakandi
66. Smti Monica Missong, Munsiff-cum- Judicial Magistrate, 1st Class, Dhakuakhana
67. Smti Dulumoni Das, Judicial Magistrate, 1st Class, Nagaon
68. Smti Mridusmita Hazarika, Munsiff No.4, Kamrup(M), Guwahati

Dated- Guwahati, the 1st October, 2015

Sub:- **Submission of copies of Judgment & Order in connection with Judicial Skill Enhancement Programme.**

Sir / Madam,

With reference to the subject cited above, I am directed to request you to submit copies of following Judgment & Order passed by you, to the Judicial Academy, Assam latest by **15.10.2015** –

- A. 2 (two) recent Criminal Judgments (one convicting accused and other acquitting) along with copies of FIR, Exhibits and Evidence.
- B. 2 (two) recent bail orders (one granting bail and other rejecting).
- C. 2 (two) recent police remand orders (one granting police remand and other rejecting).
- D. 2 (two) recent zimma orders (one granting zimma and other rejecting).
- E. 2 (two) recent confession statements.
- F. 2 (two) recent TIP proceedings.
- G. 1 (one) Final Order passed in a proceeding under Protection of Women from Domestic Violence Act, 2005, along with copies of Petition, Written Objection, Exhibits and Evidence.
- H. 1 (one) Final Order passed in a proceeding under Section 125 of the Cr.P.C. along with copies of Petition, Written Objection, Exhibits and Evidence.

- I. 2 (two) recent Civil Judgments (one decreeing suit and other dismissing) along with copies of Plaint, Written Statement, Exhibits and Evidence.
- J. 2 (two) recent temporary injunction orders (one granting temporary injunction and other rejecting) along with Petition and Written Objection.
- K. 2 (two) recent adjournment orders (one granting adjournment and other rejecting).
- L. 2 (two) recent effective orders passed in an execution proceeding.

You may send the copies of the aforesaid Judgment & Order by e-mail at nejoti@rediffmail.com

Yours faithfully

01-10-15
OSD-CUM-JOINT DIRECTOR (OFFICIATING).
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-133/2014/4517 - 4525/A Dated 01.10.2015

Copy forwarded for information and necessary action to:

1. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Bongaigaon / Chirang, Kajalgaon. **He / she is requested to inform the concerned officer of his / her District accordingly.**
4. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
5. The Administrative Officer, Judicial Academy, Assam.
6. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
9. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

01-10-15
OSD -CUM -JOINT DIRECTOR (OFFICIATING).
JUDICIAL ACADEMY, ASSAM